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ITEM NO.16

REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 6548/2015
DEEPANK GUPTA Petitioner(s)

VERSUS

STATE OF UP AND ORS Respondent(s)
(With Office Report)

Date : 28/03/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Ananya Mishra, Adv.

Ms. Anindita Pujari, Adv.

For Respondent(s) Mr. Sunil Kumar Jain, Adv.

UPON hearing the counsel the Court made the following

O R D E R

None appears for respondent No. 1 despite due service.

Respondent Nos. 2 to 4 have already filed counter affidavit.

Last and final opportunity for taking fresh steps for service
of respondent Nos. 5 and 6 within two weeks; time and notices
thereafter be issued. Dasti in addition is also allowed.

List on 25 th

April, 2017.

(PAWAN DEV KOTWAL)

Registrar